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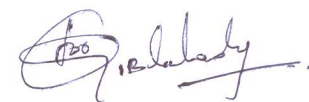
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1/2017  
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER  
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① CIBI VISHNU	COUNSEL FOR PETITIONERS	
② S. GIRITHARAN	COUNSEL FOR Respondent 2 & 3	

**ORDER**

Counsel for petitioner moved a company petition. Counsel for respondent appeared for R2 and R3 and undertakes to file vakalat. Counsel for petitioner put forth his submissions in detail and made out a prima facie case. The petition is admitted for hearing. Counsel for petitioner also prayed for grant of interim reliefs (1) and (2). Counsel for R2 and R3 is directed to file interim counter pertaining to the grant of interim reliefs and to submit arguments on the next date of hearing. Put up on 9.1.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)